

Annexure-3
Name of the corporate debtor: KSM Spinning Mills Ltd.; Date of commencement of CIRP 17.12.2019;
List of creditors as on: 20.05.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Assets Care and Reconstruction Enterprise Limited	26-12-2019	73,61,99,902	73,54,30,040	Secured Financial creditor	73,54,30,040	73,54,30,040	No	23.26	0	0	7,69,862	<p>Primary Security: Mortgage of Property bearing: A. Land measuring 77K-9M and Factory Building situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 3958 dated 19.11.2004, 3734 dated 05.11.2011 and 3761 dated 08.11.2004. B. Land measuring 30K-4.75M (7K-11.25M and 22K-13.5M) situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana, And C. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011. D. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011.</p> <p>Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>
2	Central Bank of India	27-12-2019	60,18,63,569	59,48,88,614	Secured Financial creditor	59,48,88,614	59,48,88,614	No	18.82	0	0	69,74,955	<p>Primary Security: Equitable Mortgage of property bearing: A. Land measuring 77K-9M and Factory Building situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 3958 dated 19.11.2004, 3734 dated 05.11.2011 and 3761 dated 08.11.2004. B. Land measuring 30K-4.75M (7K-11.25M and 22K-13.5M) situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana, And C. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011. D. Hypothecation of the entire current assets of the Company.</p> <p>Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>

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3	Punjab & Sind Bank	26-12-2019	47,29,81,890	47,29,81,890	Secured Financial creditor	47,29,81,890	47,29,81,890	No	14.96	0	0	0	<p>Primary Security: 1st ParriPassu Charge by way of Equitable Mortgage of property bearing: A. Land measuring 77K-9M and Factory Building situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 3958 dated 19.11.2004, 3734 dated 05.11.2011 and 3761 dated 08.11.2004. B. Land measuring 30K-4.75M (7K-11.25M and 22K-13.5M) situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana registered vide Vashika No. 2195 dated 18.09.2013 and 2196 dated 18.09.2013, and C. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011. D. Hypothecation of Plant & Machinery of the Company amounting to Rs. 41.86 Crores located at factory/premises of the Company at Village Mandiala Khurd, Tehsil Khanna, Dist. Ludhiana. E. Hypothecation of Current Assets of the Company (i.e. Raw Material, Semi Finished Goods, and Finished Goods etc.) located at factory/premises of the Company at Village Mandiala Kalan, Ludhiana.</p> <p>Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>
4	Punjab National Bank	26-12-2019	46,51,77,160	46,51,77,160	Secured Financial creditor	46,51,77,160	46,51,77,160	No	14.70	0	0	0	<p>Primary Security: Mortgaged Property: 1. Land measuring 77K-9M and Factory Building situated at Mandiala Kalan, Tehsil khanna, Dist. Ludhiana registered vide Vasika No. 3958 dated 19.11.2004, 3734 dated 05.11.2011 and 3761 dated 08.11.2004 2. Land measuring 30K-4.75M (7K-11.25M and 22K-13.5M) situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana, And 3. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011. 4. Hypothecation of the entire current assets of the Company.</p> <p>Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>
5	Corporation Bank	26-12-2019	30,96,19,993	30,96,19,993	Secured Financial creditor	30,96,19,993	30,96,19,993	No	9.79	0	0	0	<p>Primary Security: Euitable Mortgage of Property bearing: A. Land measuring 77K-9M and Factory Building situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 3958 dated 19.11.2004, 3734 dated 05.11.2011 and 3761 dated 08.11.2004. B. Land measuring 30K-4.75M (7K-11.25M and 22K-13.5M) situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana, And C. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011. D. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011.</p> <p>Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>

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		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
6	Bank of Baroda	26-12-2019	30,33,87,676	30,33,87,676	Secured Financial creditor	30,33,87,676	30,33,87,676	No	9.60	0	0	0	<p>Primary Security: A. 1stPariPasu Charge on the entire fixed assets (Present and Future of the Company with other Term Lenders excluding equitable mortgage of properties on pari passu basis. B. Equitable Mortgaged Properties: 1. Land measuring 77K-9M and Factory Building situated at Village Mandiala Klan, Tehsil Khanna, Distt. Ludhiana registered videVasika No. 3958 dated 19.11.2004, 3734 dated 05.11.2001 and 3761 dated 08.11.2004. 2. Land measuring 30K-4.75M adjoining to existing factory site at Village Mandiala Kalan, Tehsil Khanna, Distt. Ludhiana, as per two Sale Deeds executed and registered on 18.09.2013 vide vasika no. 2195 and sale deed executed and registered on 18.09.2013 vide vasika no. 2196. 3. Land measuring 56K-10M situated at Village Mandiala Kalan, Near KSM Spinning Mills Limited, Tehsil Khanna, Distt. Ludhiana, registered vide vasika no. 298 dated 29.04.2011 Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>	
7	Bank of India	26-12-2019	22,20,12,486	21,16,28,402	Secured Financial creditor	21,16,28,402	21,16,28,402	No	6.70	0	0	1,03,84,084	<p>Primary Security: 1stPariPassu Charge by way of Equitable Mortgage of property bearing: A. Land measuring 77K-9M and Factory Building situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 3958 dated 19.11.2004, 3734 dated 05.11.2011 and 3761 dated 08.11.2004. B. Land measuring 30K-4.75M (7K-11.25M and 22K-13.5M) situated at Mandiala Kalan, Tehsil Khanna, Dist. Ludhiana registered vide Vashika No. 2195 dated 18.09.2013 and 2196 dated 18.09.2013, and C. Land measuring 56K-10M situated at Mandiala Kalan, near KSM Spinning Mills Limited, Tehsil Khanna, Dist. Ludhiana registered vide Vasika No. 298 dated 29.04.2011. D. All Present and Future Fixed Assets excluding Land & Building and Vehicles of the Company. Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>	
8	IDBI Bank Limited	27-12-2019	6,84,63,519	6,83,55,744	Secured Financial creditor	6,83,55,744	6,83,55,744	No	2.16	0	0	1,07,775	<p>Primary Security: A. The Hypothecated Assets: All the current assets, plant & machinery of the company both present and future. B. The Mortgaged Assets: 1. Equitable mortgage of Land & Building admeasuring 77 Kanals & 9 Marlas situated at Village Mandiala Kalan, Tehsil Khanna, Ludhiana in the name of KSM Spinning Mills Limited. 2. Equitable Mortgage of Project Site Land & Building admeasuring 56 Kanals & 10 Marlas situated at Village Mandialan Kalan, Tehsil Khanna, Ludhiana in the name of KSM Spinning Mills Limited. Collateral Security: Personal Guarantee: 1. Sh. Viapn Mittal 2. Smt. Manju Mittal 3. Sh. Sarish Mittal 4. Sh. Lovelish Mittal Corporate Guarantee: 1. KSM Yarns Private Limited 2. Kaur Sain Mittal Synthetics Limited 3. VMSL Cotex Private Limited 4. VSL Synthetics Private Limited 5. VSL Textiles Private Limited</p>	
Total			3,17,97,06,195	3,16,14,69,519								1,82,36,676	0	